

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 214/2017

In the matter of:

M/s. Tactical Value Technology Solutions Pvt. Ltd. ...Appellant
Vs.
Registrar of Companies ...Respondent

SECTION: Under Section 252

Order delivered on 11.06.2018

CORAM

**DR. DEEPTI MUKESH
HON'BLE MEMBER(J)**

For Appellant
For Respondent
Stg. Counsel for ITD

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Mr. Manish Raj, CP for ROC, Delhi
Ms. Easha Kadian for Ms. Lakshmi
Gurung

ORDER

None appears. In the order dated 31st May, 2018 seems to have not complied with and the report of ROC and Income tax filed. For further consideration on 20th July, 2018.

Ritu Sharma


(DR. DEEPTI MUKESH)
MEMBER(JUDICIAL)